ITEM NO.20 COURT NO.4 SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4082/2026

TARUNJIT TEJPAL Appellant(s)

VERSUS

THE STATE OF GOA Respondent(s)

IA No. 254580/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 260928/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 254583/2026 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 254578/2026 - STAY APPLICATION
IA No. 254598/2026 - SUSPENSION OF SENTENCE

WITH
SLP(Crl) No. 15832/2026 (II-A)
IA No. 255031/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 03-11-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Kapil Sibal, Sr. Adv.
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Mr. Atif Akhtar Siddiqui, Adv.
Ms. Janhavi Negi, Adv.
Mr. Nikhil Pahwa, Adv.
Mr. Ritwiz Rishabh, Adv.
Mr. Subash Jadhav, Adv.
Mr. Siddhartha Kaushal, Adv.
Mr. Harshvardhan Pushkin Sharma, Adv.
Mr. Vibhav Rawat, Adv.
Mr. Manvinder Singh Shekhawat, Adv.
Mrs. Ishanee Kapoor, Adv.
Mr. Aditya Samaddar- 3123, AOR

Mr. Tushar Mehta, Solicitor General
Mr. Devidas Pangam, Advocate General, Adv.
Mr. Shailendra Bhobe, Adv.
Mr. Nikhil Vaze, Adv.

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Date: 2026.11.03 16:38:59 IST
Reason:

Mr. Abhay Anil Anturkar, Adv.
Mr. Shubham Priolkar, Adv.
Mr. Eeshan Jacques, Adv.
Mr. Dhruv Tank, Adv.
Mr. Sarthak Mehrotra, Adv.
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Ms. Aradhya Srivastava, Adv.
Mr. Nakul Patwardhan, Adv.
Ms. Cyndiana Silva, Adv.
Mr. Ajay Borkar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

At request of learned Solicitor General, list the matters on 05.11.2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR